

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For hearing IA in Dy No. 6602/19 Dy 6603/19 Dy 6604/19 Dy 6605/19 - CIRP	Sec 7 of I&B code 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Ashok Kriplani, IRP Shanmukha Bharadwaz, for IRP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

SHANMUKHA BHARADWAZ


ORDER

Heard Shri Shanmukha Bharadwaz, learned Counsel for the IRP. Post the ~~C.P~~
~~for~~ report of IRP on 12.12.2019.


MEMBER(T)


MEMBER(J)

 Amar


Court Officer